

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,

NEW DELHI

O.A. NO. 430 OF 2022

IN THE MATTER OF

Mahesh Prasad.

.....APPLICANT

VERSUS

The State of Bihar &ors..

.... RESPONDENTS

INDEX

Sl no.	Annexure	Particulars	Page no.
1		Factual and action taken report.	1-6
2.	Annexure-1	A copy of Memo No. 2453, dated 27.07.2022.	7-8
3.	Annexure-2	A copy of minutes of meeting dated 03.08.2022.	9
4.	Annexure-3	A copy of the joint committee report with photographs.	10-19

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH,

NEW DELHI

O.A. NO. 430 OF 2022

IN THE MATTER OF

Mahesh Prasad.

.....APPLICANT

VERSUS

The State of Bihar &ors..

.... RESPONDENTS

**FACTUAL AND ACTION TAKEN REPORT ON BEHALF OF JOINT
COMMITTEE CONSTITUTED VIDE ORDER DATED 18.07.2022
PASSED IN O.A. NO. 430 OF 2022.**

I, S. Chandrasekhar, aged about 44 years, Son of Mr. S. Subramani, residing at B-202, Amarkunj Apartment, Vivekanand Marg-Patna-800013, do hereby solemnly affirm and state as follows: -

1. That I am posted as Member Secretary, Bihar State Pollution Control Board, Patna and as such I am well aware of the facts and circumstances of the present matter. I am competent and duly authorized to swear the present affidavit.
2. That the instant matter has been registered as an original Application on a letter written by the applicant to the Hon'ble Tribunal that discharge of

waste water of entire city of Aurangabad, Bihar, through constructing a huge drain joining Son nadi and digging of soil from both the banks of Son Nadi for use by brick-kilns and thereby causing damage to the riverine ecology and destabilization of river banks through erosion.

3. That the instant matter was last heard on 18.07.2022 when the Hon'ble Tribunal was pleased to constitute a joint committee comprising of Principal Secretary, Department of Water Resources, Government of Bihar, State PCB, Executive Officer, Municipal Council, Daudnagar and District Magistrate, Aurangabad, to undertake site visit and look into the grievances of the applicant and verify the factual position and file a factual and action taken report. The State PCB was made nodal agency for coordination and compliance.
4. That pursuant to passing of the order State PCB vides its Memo No. 2453, dated 27.07.2022, fixed the date of meeting of joint committee on 03.08.2022 so that the day and date of the site visit may be finalized and necessary steps towards compliance of the Hon'ble Tribunal order may be taken in time bound manner.

A copy of Memo No. 2453, dated 27.07.2022 is annexed and marked as Annexure-1.

5. That on day of joint committee meeting, *inter-alia*, it was decided that on 08.08.2022 site visit will be undertaken.

A copy of minutes of meeting dated 03.08.2022 is annexed and marked as Annexure-2.

6. That following members of the joint committee undertook the site visit:-

- | | |
|---|----------------------------------|
| <p>(a) For Principal Secretary, Department of Water Resources, Government of Bihar, Sri Priya Ranjan, Executive Engineer, Irrigation Division , Daudnagar, Distt.-Aurangabad</p> | <p>Member</p> |
| <p>(b) Bihar State Pollution Control Board through Sri A.K. Gupta, Regional Officer, Gaya.</p> | <p>Member
(Nodal Agency)</p> |
| <p>(c) District Magistrate, Aurangabad through Sri Priyabrat Ranjan, Additional Sub-Divisional Magistrate, Daudnagar, Distt.-Aurangabad</p> | <p>Member</p> |
| <p>(d) District Magistrate, Aurangabad through SriVikash Kumar Paswan, Mineral Development Officer, Distt.-Aurangabad</p> | <p>Member</p> |
| <p>(e) Sri Sanjay Upadhyay, Executive Officer, Municipal Council, Daudnagar Distt.-Aurangabad</p> | <p>Member</p> |

On site visit, the joint committee learnt that the alleged drain is being constructed from Paswan Chowk to Anchha Baha and the said drain will carry sewage water of Ward No. 08, 09, 20, 21, 22, 23, 24 & 25. The drain

is made of concrete of size 4feet x 4 feet, length 3600 feet. Further the dispersing point (last point of the drain) of waste water contained in drain is 2.5 km from the main stream of Son River and as such there is less possibility of the drain water contaminating Son River.

At the time of inspection, it was found that the waste water of drain was within 100m from dispersing point. The construction of the said drain was very essential, as in the absence of an outlet, the water from the arterial drain used to overflow on Paswan Chowk , an important road of Daudnagar town, making life of the people of the town miserable and commuting very difficult throughout the year.

The joint committee also inspected brick-kilns, at the time of inspection, the brick-kilns were closed due to rainy season and no evidence was found of digging soil from the banks of Son River.

However, it was noticed that there is no sewerage network and STP for sewage management at Daudnagar Parisad area (town) and the establishment of STP is in DPR stage and BUIDCO is the nodal agency for the same.

A copy of the report of the committee with photographs is annexed and marked as Annexure-3.

7. That the committee has following recommendations: -

- (i) Urban Development and Housing Department and Daudnagar Nagar Parisad, Aurangabad may be directed to provide sewage network and construct a sewage treatment plant for treatment of the sewage water of Daudnagar at the earliest.

(ii) Mineral Development Officer, Distt.-Aurangabad may be directed to check digging of soil from the banks of Son River for use by the brick kilns and thereby causing of damage of the River ecology.

8. That from the committee report it appears that the allegation levelled by way of letter petition are not true and that the alleged drain is not falling in Son River and there is no digging of soil by brick-kilns.

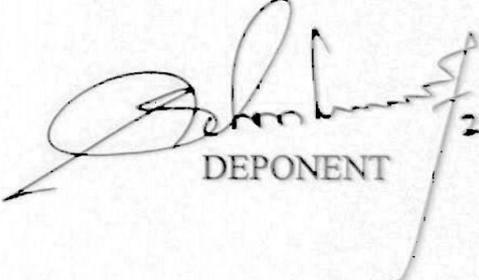
9. That I have read the contents of the affidavit and have understood the same.

DEPONENT

(ii) Mineral Development Officer, Distt.-Aurangabad may be directed to check digging of soil from the banks of Son River for use by the brick kilns and thereby causing of damage of the River ecology.

8. That from the committee report it appears that the allegation levelled by way of letter petition are not true and that the alleged drain is not falling in Son River and there is no digging of soil by brick-kilns.

9. That I have read the contents of the affidavit and have understood the same.


DEPONENT 2019/12

ई-मेल/स्पीड पोस्ट द्वारा

10



बिहार राज्य प्रदूषण नियंत्रण पर्षद

परिवेश भवन, एन.एस.बी.-2, पाटलिपुत्र औद्योगिक क्षेत्र,

पो- सदाकत आश्रम, पाटलिपुत्र, पटना-800010

ई-मेल- msbspcb-bih@gov.in वेबसाइट- <http://bspcb.bihar.gov.in>

पटना, दिनांक:

पत्रांक: P/Legal01- 26/2022

प्रेषक,

एस. चन्द्रशेखर, भा.व.से.

सदस्य-सचिव।

सेवा में,

1. प्रधान सचिव, जल संसाधन विभाग, बिहार, पटना।
2. कार्यपालक पदाधिकारी, नगर निगम, दाउद नगर, औरंगाबाद।
3. जिलाधिकारी औरंगाबाद।

विषय: दाउद नगर, औरंगाबाद जिले के सोन नदी में विशाल नाले के निर्माण और मिट्टी की खुदाई से नदी की परिस्थितिकी को नुकसान के संबंध में।

प्रसंग: माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No.- 430/2022, Mahesh Prasad Vs. State of Bihar के मामले में दिनांक 18.07.2022 को पारित आदेश (प्रति संलग्न) का अनुपालन।

महाशय,

उपर्युक्त प्रसंगाधीन विषय के संबंध में सूचित करना है कि विषयांकित मामले की सुनवाई के दौरान माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली द्वारा दिनांक 18.07.2022 को आदेश पारित करते हुए दाउद नगर, औरंगाबाद जिले के सोन नदी में एक विशाल नाले का निर्माण और मिट्टी की खुदाई के माध्यम से अपशिष्ट जल निर्वहन के खिलाफ तथा ईट भट्टों के उपयोग के लिए सोन नदी के किनारे मिट्टी को काटने के कारण नदी की परिस्थितिकी को नुकसान का मामले की जाँच एवं तथ्यात्मक स्थिति का पता लगाने के लिए निम्नलिखित सदस्यों की संयुक्त समिति का गठन (यथा अधिकरण के प्रासंगिक आदेश में उल्लेखित) किया गया है:-

1. प्रधान सचिव, जल संसाधन विभाग, बिहार, पटना।
2. बिहार राज्य प्रदूषण नियंत्रण पर्षद।
3. कार्यपालक पदाधिकारी, नगर निगम, दाउद नगर, औरंगाबाद।
4. जिलाधिकारी औरंगाबाद।

ज्ञातव्य है कि विषयांकित मामले में माननीय अधिकरण द्वारा बिहार राज्य प्रदूषण नियंत्रण पर्षद को समन्वय एवं अनुपालन हेतु नोडल एजेंसी बनाया गया है। इस संदर्भ में पर्षद की ओर से श्री आशीष कुमार गुप्ता, क्षेत्रीय पदाधिकारी, गया प्रक्षेत्र, (मोबाईल नं०-9525918419) को नोडल पदाधिकारी के रूप में नामित किया गया है।

माननीय अधिकरण द्वारा संयुक्त समिति को निर्देश दिया गया है कि समिति के सदस्य चार सप्ताह के भीतर बैठक और स्थल का दौरा कर सकती है तथा आवेदक की शिकायतों का तथ्यात्मक स्थिति की सत्यता की जाँच करते हुए दो माह के भीतर एन0 जी0 टी0 के ई-मेल- judicial-ngt@gov.in पर प्रस्तुत करेगी।

माननीय राष्ट्रीय हरित अधिकरण द्वारा पारित आदेश के अनुपालनार्थ दिनांक: 03.08.2022 को पूर्वाह्न 11:00 बजे इस संबंध में पर्षद् के सभा कक्ष में Video Conferencing के माध्यम से बैठक आहुत करने का निर्णय लिया गया है। उक्त Video Conferencing का लिंक निम्न प्रकार है:-

Join Zoom Meeting

<https://us02web.zoom.us/j/89240130694?pwd=SFRTRFY5RXo3TzZodm5BRkxhNnk4QT09>

Meeting ID: 892 4013 0694

Passcode: 914353

विषयांकित वाद दिनांक 13.10.2022 को माननीय अधिकरण के समक्ष सूचिबद्ध है।
कृपया इसे सर्वोच्च प्राथमिकता देंगे।
अनुलग्नक: यथो0।

विश्वासभाजन

ह0/-

(एस. चन्द्रशेखर)

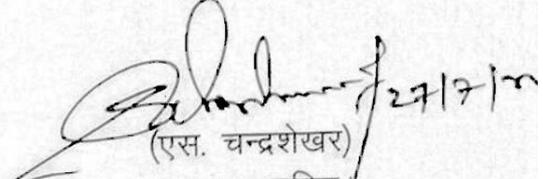
सदस्य-सचिव।

ज्ञापांक: 2453

प्रतिलिपि: श्री आशीष कुमार गुप्ता, क्षेत्रीय पदाधिकारी-सह- नोडल पदाधिकारी, गया को आदेश की प्रति संलग्न करते हुए निर्देश दिया जाता है कि विषयांकित मामलों के संदर्भ में सभी संबंधित से समन्वय स्थापित कर अग्रतर कार्रवाई सुनिश्चित करना चाहेंगे।

अनुलग्नक: यथो0।

पटना, दिनांक: 27-07-22


(एस. चन्द्रशेखर)
सदस्य-सचिव।

माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No. 430/2022. में दिनांक 18.07.2022 को पारित आदेश द्वारा गठित समिति का दिनांक 03.08.2022 को आयोजित बैठक का वृत्।

1. बैठक (विडियो कॉन्फ्रेंसिंग के माध्यम से) में उपस्थित सदस्यों की उपस्थिति:-

- i श्री एस. चन्द्रशेखर, सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्यट, पटना
- ii श्री सौरभ जोरवाल, जिला पदाधिकारी, औरंगाबाद
- iii श्री रवीन्द्र शंकर, अभियंता प्रमुख, जल संसाधन विभाग, पटना (प्रधान सचिव, जल संसाधन विभाग के प्रतिनिधि)
- iv श्री संजय उपाध्याय, कार्यपालक पदाधिकारी, नगर परिषद्, दाउदनगर, औरंगाबाद
- v श्री विकास पासवान, खनिज विकास पदाधिकारी, औरंगाबाद
- vi श्री आशीष कुमार गुप्ता, क्षेत्रीय पदाधिकारी, बिहार राज्य प्रदूषण नियंत्रण पर्यट, गया

2. सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्यट, पटना द्वारा बैठक में उपस्थित सदस्यों का स्वागत करते हुए बैठक की कार्यवाही प्रारंभ की गयी। उनके द्वारा सूचित किया गया कि Petitioner द्वारा दायर की गयी याचिका एवं माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No. 430/2022. में दिनांक 18.07.2022 को पारित आदेश की प्रति सभी सदस्यों को ई-मेल के माध्यम से उपलब्ध करा दी गयी है। सभी सदस्यों ने इसे स्वीकार किया।

3. बैठक के दौरान सदस्य सचिव, बिहार राज्य प्रदूषण नियंत्रण पर्यट, पटना ने माननीय राष्ट्रीय हरित अधिकरण के द्वारा पारित आदेश एवं Petitioner द्वारा दायर की गयी याचिका के बारे में पुनः विस्तृत जानकारी उपलब्ध कराई गयी।

4. जिला पदाधिकारी, औरंगाबाद द्वारा सूचित किया गया कि सरकार की जमीन की अधिग्रहण के एक मामले में Petitioner पर जिला प्रशासन द्वारा कार्यवाही की गयी है। यह भी शिकायत का कारण हो सकता है।

5. खनिज विकास पदाधिकारी, औरंगाबाद द्वारा सूचित किया गया कि दाउदनगर में कुल 15 ईट भट्टे हैं, निरीक्षण करने के उपरांत Flood plain (Embankment के अंदर) में अवस्थित ईट भट्टे की जानकारी प्राप्त कर ली जाएगी।

6. अभियंता प्रमुख, जल संसाधन विभाग, पटना द्वारा सूचित किया गया कि इस मामले को गंभीरता से लेते हुए कार्यपालक अभियंता, दाउदनगर को निरीक्षण कर आवश्यक कार्यवाही हेतु निदेश दिया गया है।

7. सभी सदस्यों द्वारा आपस में समन्वय स्थापित कर गठित दल द्वारा संयुक्त स्थल निरीक्षण हेतु दिनांक 08.08.2022 को 11:00 बजे अपराहन कार्यपालक पदाधिकारी, नगर परिषद्, दाउदनगर, औरंगाबाद के कार्यालय कक्ष में उपस्थित होने का निर्णय लिया गया।

सदस्य सचिव के धन्यवाद ज्ञापन के साथ बैठक की कार्यवाही की समाप्ति की गयी।

ह०/-

(एस. चन्द्रशेखर)

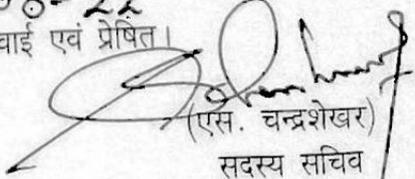
सदस्य सचिव

बि०रा०प्र०नि०पर्यट, पटना

ज्ञापांक:- 2533

पटना, दिनांक- 03-08-22

प्रतिलिपि: सभी सदस्यों एवं संबंधित को सूचनार्थ एवं आवश्यक कार्यवाही एवं प्रेषित।


(एस. चन्द्रशेखर)

सदस्य सचिव

बि०रा०प्र०नि०पर्यट, पटना

Factual and Action Taken Report by the Joint Committee

In the matter of O.A. No. 430/2022- Mahesh Prasad vs State of Bihar-in compliance with the order dated 18.07.2022 by Hon'ble National Green Tribunal, Principal Bench, New Delhi.

Date of Inspection: 08 August, 2022

In Compliance with the order dated 18.07.2022 by the Hon'ble National Green Tribunal (NGT), Principal Bench, New Delhi passed in the matter of O.A. No. 430/2022 Mahesh Prasad vs. State of Bihar, a team was constituted for joint inspection of discharge of waste water of entire town of Daudnagar, District Aurangabad, Bihar through constructing a huge drain joining Son River and digging of soil from both the banks of Son River for use by the brick kilns. The joint inspection team comprised of following members:-

- | | |
|---|--------------------------|
| 1. The Principal Secretary, Department of Water Resources, Government of Bihar through Sri Priya Ranjan, Executive Engineer, Irrigation Division , Daudnagar, Distt.-Aurangabad | Member |
| 2. Bihar State Pollution Control Board through Sri A.K. Gupta, Regional Officer, Gaya. | Member
(Nodal Agency) |
| 3. District Magistrate, Aurangabad represented through Sri Priyabrat Ranjan, Additional Sub-Divisional Magistrate, Daudnagar, Distt.-Aurangabad | Member |
| 4. District Magistrate, Aurangabad represented through Sri Vikash Kumar Paswan, Mineral Development Officer, Distt.-Aurangabad | Member |
| 5. Sri Sanjay Upadhyay, Executive Officer, Municipal Council, Daudnagar Distt.-Aurangabad | Member |

The inspection team inspected the following issues alleged in the complaint:-

- i) Discharge of waste water of Daudnagar through constructing a drain.
- ii) Digging of soil from both banks of Son River for use by brick kiln.

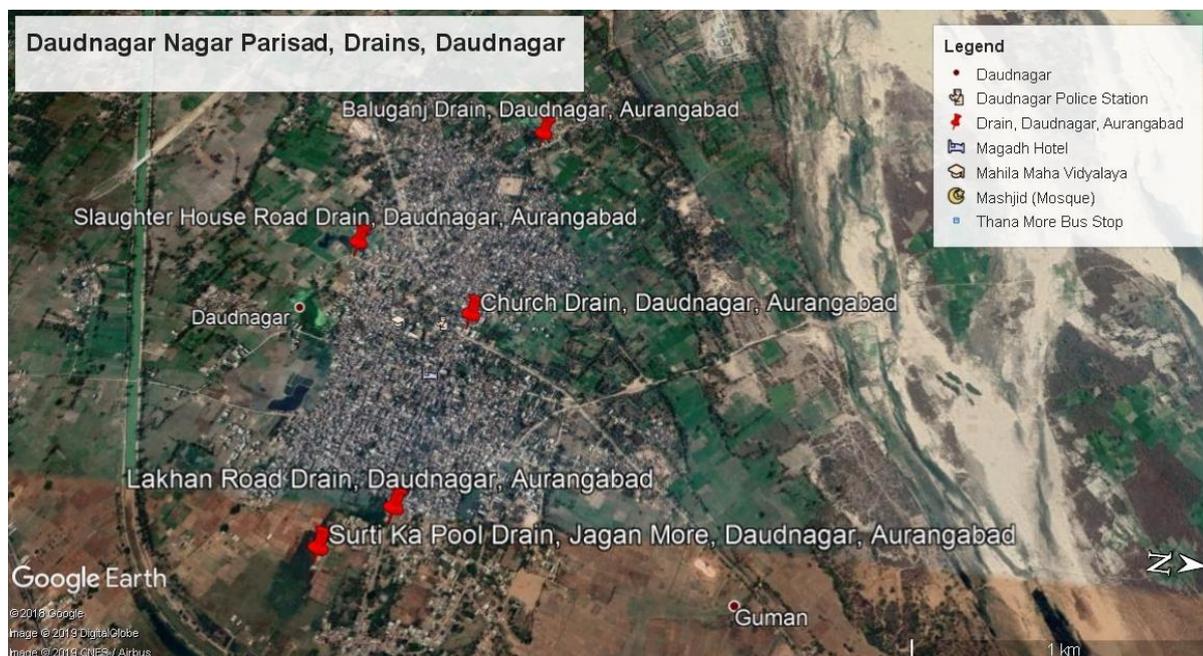
Introduction of the Sone River:

Sone River (also spelt as Son) is the second largest southern tributary of the Ganges next to Yamuna River. The Sone originates near Amarkantak in Madhya Pradesh. The Sone enters the state of Bihar at the tri-junction of Palamu (Jharkhand), Mirzapur (U.P.) and Rohtas (Bihar) districts.

The Sone has a steep gradient with quick run off and ephemeral regimes, becoming a roaring River with the rain-waters in the catchment area but turning quickly into a fordable stream. The Sone, being wide and shallow, leaves lots of sand and disconnected pools of water in the remaining parts of the year.

Daudnagar Nagar Parisad, Aurangabad:

Total geographical area of Daudnagar Nagar Parisad is 14 km² with 9523 households and population of 52364 as per census 2011. There are 27 wards in the town. The Population density of the town is 3751 persons per km². The source of water supply is ground water.



Drainage/Sewerage System & STP: There are Six (06) major drains namely Slaughter House Road Drain, Baluganj Drain, Church Drain, Lakhan Road Drain, Surti ka pool & Paswan Chowk to Son Tarai Drain. The aforesaid drains disperse in the Low lying area. The total sewage/waste water discharge through aforesaid drains have been assessed to 17.8829 MLD. There is no sewerage network & STP for sewage management at Daudnagar Nagar Parishad area. The details of the drains are hereunder:-

Sl. No.	Name of drain	Recipient
1.	Slaughter House Road Drain (Ward no-16)	Low lying area in ward no-16
2.	Baluganj Drain (Ward No-02,03)	Low lying area in ward no-03
3.	Church Drain (Ward No-08, 09)	Meets at Paswan Chowk to Sone Tarai Drain in ward no-01
4.	Lakhan Road Drain	
5.	Surti Ka Pool Drain (Ward No-22)	
6.	Paswan Chowk to Son Tarai Drain (Ward No-01,04)	Low lying area at Anchha Bahha ward no-01

Inspection:

The team conducted inspection of different drains situated at Daudnagar Nagar Parisad, Aurangabad.

Findings of the inspection team;

- i) The alleged drain in question have been constructed at Daudnagar Nagar Parisad, Aurangabad initiated from Paswan Chowk (Ward No.1) to Anchha Bahha (Ward 01) of the Nagar Parisad, Daudnagar for discharge of sewage water of Daudnagar Ward No.08,09,20,21,22,23,24 & 25.
- ii) This drain passes through Kali Mandir, Bhootnath Mandir and Ganinath Mandir Road Ward No.01 & 09.
- iii) This drain is made of concrete of size 4feet x 4feet , length 3600 feet.

- iv) The waste water from the aforesaid drain disperses within the hundred meter in Low lying area at Anchha Baha/ Dhobi Ghat (in Ward No. 01).
- v) The distance of dispersing point is approx 2.5 Km. from the main stream of River Son. The alleged waste water through drain in question may meet the River only at the time of unprecedented flood time .
- vi) At the time of inspection, it was found that the discharge water of the concerned drain was confined to a radius of approximately 100 meter from the discharge point without any possibility of contaminating the River water.
- vii) The drain construction was also very essential . As in the absence of an outlet, the water from the arterial drain used to overflow on Paswan Chowk , an important road of Daudnagar town, making life of the people of the town miserable and commuting very difficult through out the year.

There was no other alternatives,

- viii) There is no sewerage network and STP for sewage management at Daudnagar Parisad area (town).
- ix) The Process of establishment of STP is in DPR stage and BUIDCO (Bihar Urban Infrastructure and Development Corporation) is the nodal agency for commissioning the same.
- x) The team also inspected brick kiln. At the time of inspection the brick kilns were found closed due to rainy season (This is a seasonal unit in this area). At the time of inspection, no evidence had been found to digging of soil from the bank of Son River.
- xi) As Informed by Mineral Development Officer, Aurangabad there are 16 bricks kiln situated at Anchal:- Daudnagar, Distt-Aurangabad

1.	Mata Int Udyog, Sri Rajesh Kumar, Mauza- Mahavar (Kera)/Daudnagar
2.	Sona Int Udyog, Sri Shyam Nath Kumar, Mauza-Arai/Daudnagar
3.	Laxmi Int Udyog, Pro-Sunil Kumar, Mauza-Anchha chauras, Daudnagar
4.	Kumar Int Udyog, Pro-Sri Rashim Singh, Mauza-Babu Amauna
5.	Kajal Int Udyog, Sri Naresh Prasad Singh, Mauza-Thakur Bigha/Daudnagar
6.	Ratan Int Udyog, Sri Pawan Kumar, Mauza-Beladhi/Daudnagar
7.	Ganesh Bricks, Sri Rubi Kumar Singh ,Partner, Mauza-Ramnagar/Daudnagar
8.	Baba Int Udyog, Sri Vijendra Verma, Mauza-Kera/Daudnagar
9.	Shivam Int Chimani Bhatta, Sri Rajeshwar Singh, Mauza-Thakur Bigha/Daudnagar
10.	M/s R.T.S Int Udyog, Pro-Sri Niraj Kumar, Mauza-Anchha/Daudnagar
11.	Makan Int Bhatta, Sri Yogendra Prasad, Mauza-Kera/Daudnagar
12.	Kera Int Udyog, Md Muslim Husain, Mauza-Kera/Daudnagar
13.	Birai Int Udyog, Sri Janeshwar Kumar Singh, Mauza-Birai/Daudnagar
14.	Kajal Int Udyog ,Sri Naresh Prasad Singh, Mauza-Guma Narayan Bigha/Daudnagar
15.	Arai Int Udyog, Sri Mukesh Kumar, Mauza-Arai/Daudnagar
16.	Birai Int Udyog, Sri Janeshwar Kumar Singh, S/o-Late Teka Singh, Vill-Birai, P.o-Arai, P.s-Daudnagar, Distt-Aurangabad, Pincode-824113

Recommendations

- i) Urban Development and Housing Department and Daudnagar Nagar Parisad, Aurangabad may be directed to provide sewage network and construct a sewage treatment plant for treatment of the sewage water of Daudnagar at the earliest.
- ii) Mineral Development Officer, Distt.-Aurangabad may be directed to check digging of soil from the banks of Son River for use by the brick kilns and thereby causing of damage of the River ecology.

(Sanjay Upadhyay),
Executive Officer,
Municipal Council,
Daudnagar Distt.-Aurangabad

(Vikash Kumar Paswan),
Mineral Development Officer,
Distt.-Aurangabad

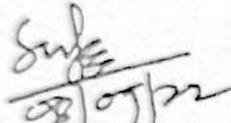
(Priyabrat Ranjan),
Additional SDM,
Daudnagar,.Distt.-Aurangabad

(A.K. Gupta),
BSPCB, Patna,
R.O. Gaya.

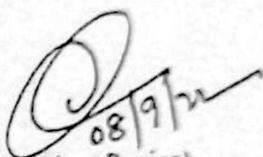
(Priya Ranjan),
Executive Engineer,
Irrigation Division ,
Daudnagar, Distt.-Aurangabad

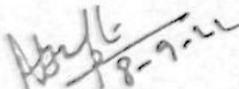
Recommendations

- i) Urban Development and Housing Department and Daudnagar Nagar Parisad, Aurangabad may be directed to provide sewage network and construct a sewage treatment plant for treatment of the sewage water of Daudnagar at the earliest.
- ii) Mineral Development Officer, Distt.-Aurangabad may be directed to check digging of soil from the banks of Son River for use by the brick kilns and thereby causing of damage of the River ecology.


 (Sanjay Upadhyay),
 Executive Officer,
 Municipal Council,
 Daudnagar Distt.-Aurangabad

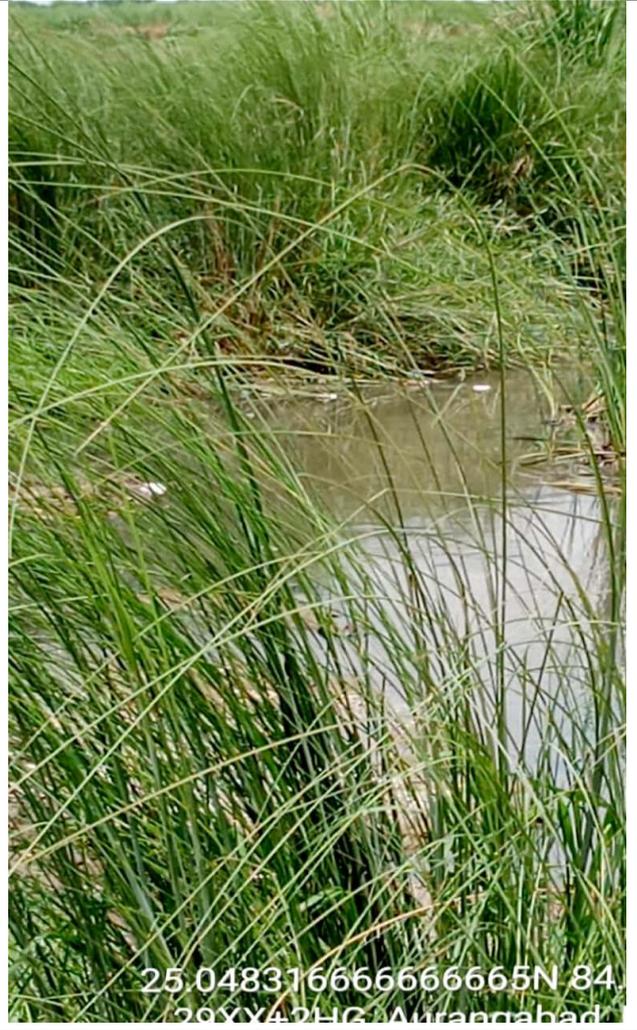

 (Vikash Kumar Paswan),
 Mineral Development Officer,
 Distt.-Aurangabad


 (Priyabrat Ranjan),
 Additional SDM,
 Daudnagar, Distt.-Aurangabad


 (A.K. Gupta),
 BSPCB, Patna,
 R.O. Gaya


 (Priya Ranjan),
 Executive Engineer,
 Irrigation Division,
 Daudnagar, Distt.-Aurangabad

Photographs during inspection regarding O.A. No. 430/2022





August 8, 2022
25.056024999999998N 84.39244666666667E
Medinipur, Bihar, India



August 8, 2022
25.042198333333333N 84.40158500000001E
2CV5+4V6, Guman, Bihar 824143, India



August 8, 2022
25.04221N 84.401634999999998E
2CQ4+F45, Daudnagar, Bihar 824143, India



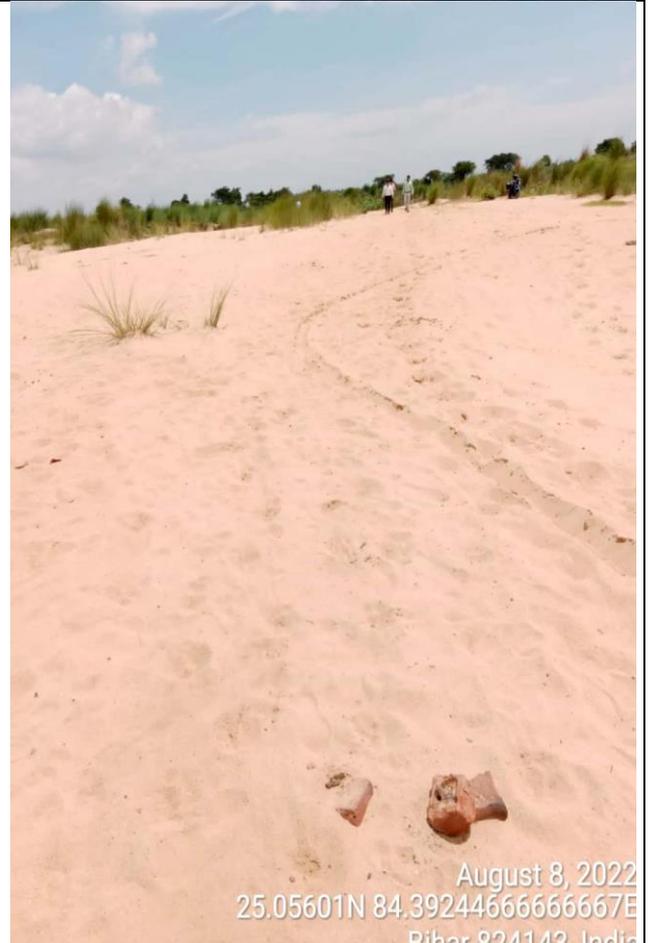
August 8, 2022
25.055963333333338N 84.39246666666668E
Medinipur, Bihar, India



August 8, 2022
0442699999999997N 84.40050333333332E
20PP+7P2, Daudnagar, Bihar 824143, India



August 8, 2022
25.040135000000003N 84.40265333333333E
2CV5+4V6, Guman, Bihar 824143, India



August 8, 2022
25.05601N 84.392446666666667E
Bihar 824143, India





Latitude: 25.040166
Longitude: 84.402681
Elevation: 85.4316 m
Accuracy: 4.5 m
Time: 08-08-2022 12:22